

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:282

ANSWERED ON:23.08.2011

JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION

Pradhan Shri Nityananda;Sainuji Shri Kowase Marotrao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of the norms/criteria/parameters laid down under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the development of cities and towns;
- (b) the details of the components, works and other items for which financial assistance is provided under JNNURM;
- (c) the details of the proposals received from the State Governments for providing financial assistance and inclusion of more cities/towns under JNNURM during the last two years and the current year and the follow-up action taken by the Government thereon;
- (d) whether JNNURM has been reviewed/revaluated to ascertain the extent to which the implementation of the programme has improved quality of life in cities and towns; and
- (e) if so, the details thereof alongwith the corrective action taken to plug the bottlenecks/deficiencies in the working of the programmes?

**Answer**

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) of LOK SABHA STARRED QUESTION NO. 282 FOR ANSWER ON 23-08-2011 REGARDING JAWAHARLAL NEHRU NATIONAL URBAN RENEWAL MISSION.

(a): Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched on 3.12.2005 is a reform linked scheme for provisioning of urban infrastructure and services in urban centres for the identified cities and towns. It has two Sub-Missions, namely, the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT).

Under the UIG Sub-Mission, 65 cities have been selected on the basis of population as per census 2001 and the criteria of being State Capitals and other cities/ Urban Agglomerations (UAs) of Religious/historic and touristic importance. All other cities and towns are eligible for the UIDSSMT component.

Financing of projects under the UIG Sub-Mission is as under:-

Category of Cities/ Towns/ Urban Agglomerations (UAs)	Grant		
Centre	State		
Cities/ UAs with 4 million plus population as per 2001 census	35%	15%	50%
Cities/ UAs with million plus but less than 4 million population as per 2001 census	50%	20%	30%
Cities/ towns/ UAs in North Eastern States and Jammu & Kashmir	90%	10%	-
Cities/ UAs other than those mentioned above	80%	10%	10%

For setting up de-salination plants within 20 Kms. from sea-shore and other urban areas predominately facing water scarcity due to brackish water and non-availability of surface source 80% 10% 10% Under UIDSSMT, the sharing of funds would be in the ratio 80:10 between Central Government & State Government and the balance 10% could be raised by the nodal/implementing agencies from the financial institutions (FIs). Implementing agencies may substitute internal resources for funds to be raised from the FIs. However, in case of cities/ towns in North Eastern States and Jammu & Kashmir, sharing of funds would be in the ratio 90:10 between Central & State Government.

(b): The main thrust of the UIG Sub-Mission is on major infrastructure projects relating to water supply, sanitation, sewerage, solid waste management, road network, urban transport, parking lots/ spaces, development of heritage areas, prevention/ rehabilitation of soil erosion/ landslides (in case of Special Category States where such problems are common), preservation of water bodies and redevelopment of inner (old) city areas with a view to upgrading infrastructure therein, shifting industrial/ commercial establishments to conforming areas etc. Grants are also provided for financing of buses sanctioned under Second Economic Stimulus Package,

projects on e-governance and projects under Community Participation Fund (CPF) as well as for preparing City Development Plans (CDPs), Detailed Project Reports (DPRs), Training and Capacity Building, Community Participation, Information, Education and Communication (IEC).

(c) : So far, 1090 DPRs have been received from various States under the UIG Sub-Mission for financial assistance, out of which 533 projects have been approved with an Approved cost of Rs.60,544.73 crore with Government of India commitment of Rs.27,954.22 crore. Request for inclusion under the UIG Sub-Mission have been received from respective State Governments so far in respect of Amravati, Aurangabad, Belgaum, Bellary, Biharshariff, Calicut, Darjeeling, Deoghar, Dhule, Gandhinagar, Gaya, Gulbarga, Guntur, Gurgaon, Gwalior, Haldia, Hubli-Dharward, Jodhpur, Karamsad, Kolhapur, Kurukshetra-Pehowa, Kumool, Kalimpong, Kaithal, Kurseong, Malegaon, Nalanda, Panipat, Port-Blair, Pawapuri, Rajgir, Sultanpur-Lodhi, Sambalpur, Siliguri, Solapur Vrindavan and Warangal etc. As per guidelines of the UIG Sub-Mission, the number of cities under the Mission shall remain around 60. At present there are 65 cities covered under UIG of JNNURM and no more cities have been added. Cities that are not covered under UIG are eligible for assistance under UIDSSMT, subject to availability of funds.

(d) : Yes, Madam.

(e) : Appraisal of JNNURM was conducted by M/s Grant Thornton which has inter-alia stated that JNNURM has been instrumental in rejuvenating the urban space in the country. Post independence, JNNURM has been the country's first national flagship programme of this nature and size for the urban sector.